

**GOVERNMENT OF INDIA  
MINISTRY OF PETROLEUM AND NATURAL GAS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 947  
TO BE ANSWERED ON 6<sup>TH</sup> DECEMBER, 2021**

**Revenue through sale of petroleum products**

**947 Dr. Kanimozhi NVN Somu:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) whether Government has earned more than ` 20 Lakh crores through the sale of Petrol/Diesel/LPG in the last five years;
- (b) if so, the details thereof and, if not, the actual revenue generated through the sale of Petrol/Diesel/ LPG in the last five years, year-wise;
- (c) the measures taken by Government to reduce the cess levied on the sale of Petrol/Diesel;
- (d) if so, the details of the cess collected on the sale of Petrol/ Diesel in the last five years; and
- (e) the effective steps taken by Government to provide relief to the common people of this country already devastated?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS  
(SHRI RAMESWAR TELI)**

(a) & (b): The contribution to Central and State exchequer from petroleum sector from all sources (taxes and duties, dividends, income tax etc.) during last five years is given below:-

**Rs./Crores**

<b>Year</b>	<b>Total Contribution of Petroleum Sector to Exchequer</b>	<b>Share of Central Exchequer</b>	<b>Share of State Exchequer</b>
2016-17	5,24,945	64%	36%
2017-18	5,43,026	62%	38%
2018-19	5,75,632	60%	40%
2019-20	5,55,370	60%	40%
2020-21	6,72,719	68%	32%
(Apr-Sep) 2021-22 (P)	3,49,923	62%	38%

Based on data from 16 major oil & gas companies

(c) to (e): The excise duty including cess levied by the Government for the last five years is as follows:

With Effect From	Excise duty including Cess
	<b>Petrol</b>
31-01-16	21.48
01-07-17	21.48
04-10-17	19.48
02-02-18	19.48
05-10-18	17.98
06-07-19	19.98
14-03-20	22.98
06-05-20	32.98
02-02-21	32.90
04-11-21	27.90
	<b>Diesel</b>
31-01-16	17.33
01-07-17	17.33
04-10-17	15.33
02-02-18	15.33
05-10-18	13.83
06-07-19	15.83
14-03-20	18.83
06-05-20	31.83
02-02-21	31.80
04-11-21	21.80
AED: Additional Excise Duty	
RIC: Road and Infrastructure Development Cess	
AIDC: Agriculture and Infrastructure Development Cess	

The Central Government reduced the Central Excise duty on petrol and diesel by Rs. 5 and Rs. 10 per litre respectively effective from 4<sup>th</sup> November, 2021. The measure was aimed to give a further fillip to the economy and to boost consumption and keep inflation low, thus helping the poor and middle classes. Many States/Uts have also reduced the VAT on petrol and diesel subsequently.

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